

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : GGN Spinning Mills Pvt Ltd & 1 Ors

MAIN PETITION NUMBER : TCP/3/2016 & TCP/20/2016

(IA/MA) APPLICATION NUMBERS

TCP/20/2016; IA/45/CHE/2021 IN TCP/3 & 20/2016; IA/257/2018 IN TCP/3 & 20/2016

ORDER

Ld. Counsel Shri. Avinash Krishnan Ravi for the Petitioner.

Ld. Counsel Shri. Prajesh for the Respondent.

Ld. Counsel for the Petitioner submits that he has prepared convenient compilation and he may be permitted to file the same.

Permission granted. Copy already served on the Counsel for the Respondent.

Ld. Counsel for the Respondent submits that the convenient compilation does not contain three documents which are essential for the decision of the petition.

Respondent is given liberty to file the three documents.

Copy already served on the Counsel for the Petitioner.

A proposal has been given on behalf of the petitioners to maintain status quo as to the assets without any mutual claims for money against each other.

Ld. Counsel for the Respondent seeks time to take instructions in this regard.

Time granted.

Parties are directed to appear in person on the next date.

-2-

List the petition and the applications for hearing on
10.04.2024. (physical hearing)

Sd/-

VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)